

on the criteria that the institute should have qualified faculty members, infrastructure, experience of imparting coaching /training for a period not less than three years and a minimum success rate of 15% for the coaching programme and placement rate of 50% for training programme. MAEF sanctions grants to those NGOs who, *inter alia*, have three years' past registration, who must be running a recognized institution in which more than 50% of the students are from notified minority communities, who have sufficient land in their names or on lease for at least 30 years, and also have duly audited financial statements for the previous three years. CWC gives grant to the NGOs and Educational Institutions for starting / expanding of the Industrial Training Institute (ITI) and Vocational Training Centers (VTCs) after due inspection and merit.

(d) No NGO, funded during 2007-08, 2008-09 and 2009-10 so far, has been blacklisted.

Implementation of 15 point programme

2503.SHRIMATI T. RATNA BAI: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of 15 Point Programme implemented so far;
- (b) the details of funds allocated and used so far;
- (c) the criteria set for allocation of funds; and
- (d) the programmes for Tenth and Eleventh Five Year Plans for Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) The details of Prime Minister's New 15 Point Programme for the Welfare of Minorities that are under implementation are available in the Ministry's website www.minorityaffairs.gov.in

(b) Physical targets are allocated for the following schemes and the achievements against these in 2008-09 are given below:-

Sl.No.	Name of the Scheme and Ministry/Departments concerned	Physical	
		Target	Achievement
1.	Merit-cum-means scholarship for students from the minority communities [Ministry of Minority Affairs]	867	1411
2.	Post-matric scholarship for students from the minority communities [Ministry of Minority Affairs]	7586	7178
3.	Pre-matric scholarship for students from the minority communities [Ministry of Minority Affairs]	27353	25923

The funds earmarked for minorities, under the schemes included in the programme, which are considered amenable to earmarking, and achievements against these in 2008-09, are given below:-

Sl.No.	Name of the Scheme and Ministry/Departments concerned	Financial (Rs. in crore)	
		Funds amenable to earmarking	Achievement
1.	Indira Awas Yojana (IAY) [M/o Rural Development]	1128.58	1040.28
2.	Swarn Jayanti Shahari Rojgar Yojana (SJSRY) [M/o Housing & Urban Poverty Alleviation]	34.26	16.83
3.	Upgradation of Industrial Training Institutes (ITIs) into Centres of Excellence [Ministry of Labour & Employment]	23.80	17.88
4.	Priority Sector Lending: D/o Financial Services	86774.01	82864.65

(c) and (d) The Prime Minister's New 15 Point Programme for the Welfare of Minorities announced in June, 2006, provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities. It envisages location of a certain proportion of development projects in minority concentration areas. State/Union Territory-wise targets for minorities, including for Andhra Pradesh, are earmarked every year under various schemes of different Ministries/Departments for the Eleventh Five Year Plan, included in the programme, which are considered amenable to earmarking. The Prime Minister's 15 Point Programme for the Welfare of Minorities implemented during the Tenth Five Year Plan did not contain any programme specific interventions.

Monitoring of New 15 Point Programme

2504.SHRI PRAVEEN RASHTRAPAL: Will the Minister of MINORITY AFFAIRS be pleased state:

(a) the details regarding the Prime Minister's New 15 Point Programme in Gujarat, Maharashtra, Uttar Pradesh and Madhya Pradesh;

(b) how the progress of programme is monitored in various Public Sector Undertakings and banks in particular; and

(c) how the Ministry is managing/supervising progress in various States without any Nodal Officer or Agency?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) The details of Prime Minister's New 15 Point Programme for the Welfare of Minorities are available in the Ministry's website www.minorityaffairs.gov.in. This is being implemented uniformly throughout the country.

(b) and (c) The various existing schemes of different Ministries/Departments included in the programme have their separate monitoring mechanism at the Centre, State/Union Territory (UT) and district levels. State/UT-wise targets for minorities are earmarked every year under various schemes